

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 3667 of 2017

Chhedi Rana and Ors.
..... **Petitioners**
Versus
The State of Jharkhand **Opp. Party**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners :
For the Respondent-State :
.....

5/Dated:17/04/2021:

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID -19 pandemic.

On repeated calls, nobody appeared on behalf of the petitioners.

With a view to provide one more opportunity, let this matter appear after four weeks.

(Sanjay Kumar Dwivedi, J.)